

Copy of the Resolutions adopted in Chief Justices' Conference 2022 & 2016

2 messages

Fri, May 13, 2022 at 2:22 PM

Anil Kumar Singh <ar-cjcms.dhc@gov.in>
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To

1. The Principal District & Sessions Judge (HQ), Tis Hazari, Delhi
2. Judge-in-Charge, Mediation Centre, District Court
3. Principal Judge, Family Court, (HQs), Dwarka
4. Member Secretary (DSLISA)
5. Secretary, DHCLSC
6. Director (Delhi Judicial Academy)
7. Registrar (National Law University)

Sub: Copy of the Resolutions adopted in Chief Justices' Conference 2022 & 2016

Sir/Madam,

I am directed to forward the copy of the resolutions adopted in Chief Justices' Conference 2022 & copy of the resolutions adopted in Chief Justices' Conference, 2016 for your kind information and necessary action.

Yours sincerely,

(Aparna Swami)
 Joint Registrar (CJCMS)
 Delhi High Court

Encl : (i) Copy of the Resolutions adopted in Chief Justices' Conference 2022.
 (ii) Copy of the Resolutions adopted in Chief Justices' Conference 2016.

THROUGH EMAIL

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 36810-838
CJC/Gaz./2022

Dated, Delhi the _____

- Forwarded to the following through email, for information and necessary action.
1. The Pr. District & Sessions Judges, All Court Complexes, Delhi/New Delhi.
 2. Sh. Sanjay Garg-II, Judge In-Charge, Mediation Cell, Tis Hazari Court, Delhi.
 3. The Chairperson, Building Maintenance Committee, Central District, Tis Hazari Court, Delhi.
 4. The Drawing and Disbursing Officer, Central District, Tis Hazari Court, Delhi.
 5. The Law Officer, Prison, Headquarter, Central Jail, New Delhi.
 6. Administration Branch-I,II,III, Recruitment Cell, Promotion Cell, Evening Cell, Central District, Tis Hazari Court, Delhi.
 7. The Officer-In-Charge, General Branch, Central District, Tis Hazari Court, Delhi
 8. The Officer-In-Charge Computer Branch, Digitization Branch and IT Cell/Website, Central District, Tis Hazari Court, Delhi.
 9. The Officer-In-charge, Care Taking Branch, Central District, THC, Delhi.
 10. The Branch In-charge R & I, Branch for uploading the same on LAYERS.

(Mukesh Kumar Gupta)
 Officer-In-Charge (Judl. Branch, HQs)
 For Pr. District & Sessions Judge (HQs):Delhi

18 MAY 2022